

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SUDIP BANDYOPADHYAY): (a) Under the Drugs and Cosmetics Act, 1940, the regulatory control over the manufacture and sale of drugs is exercised by the State Licensing Authorities appointed by the State/UT Governments. In the case of the drug/medical device declared as not of standard quality, the manufacturer is required to provide information in respect of the status of drugs supplied/ distributed by him in the country to the drug regulatory authority. However, on the basis of an Order of the Hon'ble High Court of Allahabad in the Criminal (Misc) Writ Petition No. 16212/2008 - Brahmaji vs State of UP and Others, Government has constituted a Task Force to examine the feasibility of networking and tracking the drugs distribution system in the country from the manufacturer to the retailer to secure the entire supply chain and detect spurious drugs available in the market. Different options through the use of information technology have been considered by the Task Force, including providing bar code on the label of the drugs, for identifying and tracking their movement from the manufacturer to the consumer. The recommendations of the Task Force are to be placed before the Hon'ble Court. The matter is *sub-judice*.

(b) No.

(c) to (e) Do not arise.

Transfer of CGHS medical officials

3642. SHRI JAI PRAKASH NARAYAN SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the names of medical officers belonging to CGHS posted in Delhi, who have been ordered transfer within Delhi itself since 1 April, 2011 upto 18 August, 2011 along with date of transfer order in each case;

(b) the names of officers, who have not joined new assignments upto 16 August, 2011 along with reasons for non-compliance of order in each case;

(c) whether the Department intends to initiate disciplinary action against the officials, so that discipline is observed by other/remaining medical officers; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SUDIP BANDYOPADHYAY): (a) Details are given in statement-I (See below).

(b) Details are given in Statement-II (See below).

(c) In view of (b) above, question does not arise.

(d) In view of (c) above, question does not arise.

Statement-I

Names of Medical Officer posted in CGHS, Delhi and transferred within Delhi since 01/04/2011 up to 18/08/2011 with date of issue of transfer order :

Sl.No.	Name of Doctor	Date of issue of order
1	2	3
1.	Dr. Haren Doley, Chief Medical Officer	05/04/2011
2.	Dr. Basab Gupta, Chief Medical Officer	29/04/2011
3.	Dr. R. C. Sonowal, Chief Medical Officer	29/04/2011
4.	Dr. Raj Kishore, Chief Medical Officer	29/04/2011
5.	Dr. (Mrs.) Bimla Bora, Chief Medical Officer	04/05/2011
6.	Dr. Sangeeta Malhotra, Chief Medical Officer	06/07/2011
7.	Dr. Hauumant Singh Kathait, Medical Officer (Ayurvedic)	04/05/2011
8.	Dr. B. C. Mahapatra, Chief Medical Officer	30/06/2011
9.	Dr. Reeta Banga, Chief Medical Officer	30/06/2011
10.	Dr. Amit Kumar, Medical Officer	11/07/2011
11.	Dr. S. K. Narula, Chief Medical Officer	29/07/2011
12.	Dr. Vinay Kumar Mishra, Senior Medical Officer	05/04/2011
13.	Dr. Lalit Dang, Chief Medical Officer	18/07/2011
14.	Dr. Basab Gupta, Chief Medical Officer	18/07/2011
15.	Dr. Pratibha Vishwakarma, Medical Officer	14/06/2011
16.	Dr. Archana Jain, Medical Officer (Ayurvedic)	22/07/2011

1	2	3
17.	Dr. S. Jaya Lakshmy, Senior Medical Officer (Ayurvedic)	22/07/2011
18.	Dr. Seema Sethi, Specialist (Gr-I)	19/07/2011
19.	Dr. S. S. Verma, Chief Medical Officer	23/05/2011
20.	Dr. Dipika Singh, Chief Medical Officer	23/05/2011
21.	Dr. Swapna Talukdar, Chief Medical Officer	23/05/2011
22.	Dr. Leisha Dharan, Chief Medical Officer	26/05/2011
23.	Dr. Bimla Bora, Chief Medical Officer	17/05/2011
24.	Dr. Sushil Kumar Vimal, Medical Officer	19/05/2011
25.	Dr. K. S. Rana, Chief Medical Officer	24/05/2011
26.	Dr. Sushil Kumar, Chief Medical Officer	24/05/2011
27.	Dr. Namita Yadav	16/05/2011
28.	Dr. Renu Vasudeva	16/05/2011
29.	Dr. Urmil Rehni	16/05/2011
30.	Dr. Rajkumari Sharma	16/05/2011
31.	Dr. Sutapa Sikdar	14/06/2011
32.	Dr. S. G. Saxena	14/06/2011
33.	Dr. D. K. Verma	14/06/2011
34.	Dr. Seema Mangala	14/06/2011
35.	Dr. Santosh Kumar	17/06/2011
36.	Dr. Satchidanand Tripathi	17/06/2011
37.	Dr. S. C. Tiwari	17/06/2011
38.	Dr. Rajiv Chakravorty	28/07/2011
39.	Dr. Nirav Suri	19/07/2011
40.	Dr. P. K. Nirmal	20/07/2011
41.	Dr. Sangeeta Malhotra	20/07/2011
42.	Dr. S. K. Gupta, Chief Medical Officer	13/07/2011

1	2	3
43.	Dr. Amit Suri, Chief Medical Officer	13/07/2011
44.	Dr. Nidhi Sharma, Medical Officer	13/07/2011
45.	Dr. Deepali Wadhwa, Medical Officer	13/07/2011
46.	Dr. Shashi Satija, Chief Medical Officer	13/07/2011
47.	Dr. Anjum Bhatia, Chief Medical Officer	13/07/2011
48.	Dr. R. K. Khanna, Chief Medical Officer	13/07/2011
49.	Dr. Savita Khanna, Chief Medical Officer	13/07/2011
50.	Dr. S. C. Kapoor, Chief Medical Officer	13/07/2011
51.	Dr. Manju Hans, Chief Medical Officer	13/07/2011

Statement-II

Names of Medical officers posted in CGHS, Delhi who have not joined new assignments up to 16th August, 2011 along with reasons of non-compliance of order.

Sl.No.	Name of Doctor	Date of issue of order	Reason of Non-Compliance	Remarks
1.	Dr. Archana Jain, Medical Officer (Ayurvedic)	22/07/2011	It was a mutual transfer order between Dr. Archana Jain, Medical Officer (Ayurvedic) and	Matter is under consideration in CGHS.
2.	Dr. S. Jaya Lakshmy, Senior Medical Officer (Ayurvedic)	22/07/2011	Dr. S. Jaya Lakshmy, Senior Mgdigal Officer (Ayurvedic). Dr. Archana Jain represented for withdrawal of the transfer order.	
3.	Dr. Seema Sethi, Specialist (Gr-I)	19/07/2011	Dr. Seema Sethi represented for withdrawal of transfer order.	Matter is under consideration in CGHS.